

लिफ्टेज के प्रारम्भिक अध्ययन की रिपोर्ट 1972 में प्राप्त हुई थी। एतरी परिवहन के लिए विस्तृत तकनीकी-आर्थिक शक्यता अध्ययन अभी किया जाता है।

(ग) बीर (घ). आवश्यक वित्तीय साधन उपलब्ध न होने के कारण इस संबंध में कोई विशेष प्रगति नहीं हो पाई है। फिर भी, हाल में कुछ अनुकूल परिस्थितियों को देखते हुए इस मासोजन के लिए तकनीकी-आर्थिक शक्यता प्रतिवेदन तैयार कराने के उद्देश्य से आवश्यक अध्ययन कराने के लिए वित्तीय पहलुओं पर विचार किया जा रहा है।

#### Upgradation of State Highways in Gujarat

1612. SHRI FATEHSINGHRAO GAEKWAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) number of State Highways proposed to be upgraded as National Highways in Gujarat;

(b) the progress made in that direction; and

(c) the steps taken to expand the National Highway system in Gujarat State to achieve targets proposed in the 20 year plan?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) to (c). Presumably, the Hon'ble Member is referring to the action proposed to be taken for new additions to the existing National Highway System in Gujarat so as to achieve the targets proposed in the Report of Chief Engineers on Road Development Plan for India (1961-81). The Plan suggested in that report however is intended only to serve as a broad guide for the formulation of detailed programmes by the Central and State Governments concerned depending, inter alia, upon the availability of resources. The total length of National Highways in Gujarat was 1082

Kms. on 31st March, 1969. It was raised to 1352 Kms. in the 4th Plan. Owing to financial constraints, the Government of India are unable to consider any proposal for any new addition to the existing National Highways System in any State at present.

#### Sanction of project allowance to P&T Employees working near Barauni Fertilizer Corporation

1613. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Post and Telegraphs Department had sanctioned project allowance to its employees working within a radius of 20 km. from the site of Barauni Fertilizer Corporation in Bihar in 1970;

(b) if so, the main features thereof;

(c) whether the same facility was withdrawn later on;

(d) whether the Finance Ministry have sanctioned the same project allowance to its employees working in the Income-Tax Department in that area and the Barauni Branch of the AIRMS and MMS employees class III has made representation for revival of the project allowance; and

(e) if so, Government's reaction thereto?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Yes, Sir.

(b) The Project allowance was sanctioned to the P&T staff working in P&T offices situated at Begusarai, Barauni, Hathidah, Mokameh and other places lying within a radius of 20 Wms. from the factory site at the same rates and subject to the same terms and conditions as applicable to the Project staff of Fertilizer Corporation of India Ltd., Barauni.

(c) Yes, Sir, except in respect of Uveraknagar Post Office.

(d) Yes, Sir.

(e) As per the instructions of the Ministry of Finance the grant of project allowance to the Income Tax employees and others was to be reviewed by the Administrative Ministries. The question whether the Income-Tax employees are correctly drawing the project allowance in these areas is being looked into by the Ministry of Finance.

#### Foreign tours of Central Ministers

1614. SHRI MUKHTIAR SINGH MALIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Central Ministers who toured foreign countries during the year 1975-76; and

(b) the main purpose of their visit?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). The information is being collected and will be placed on the Table of the House as early as possible.

#### Working of Bhandari Mill, Indore

1615. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether any Committee has been appointed to look into the working of the Bhandari Mill (Hope Textile Mill Ltd.), Indore;

(b) whether the Committee has submitted its report; and

(c) if so, the main points thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). The National Industrial Committee on Textile (Private Sector) which is purely a Bipartite Body set up by the National Apex Body, at its meeting held on June 17, 1976 referred the case of Hope Textile Mill, Indore to the Standing

Expert Committee to investigate into its affairs, explore the possibilities of preventing its closure and to submit its report for the next meeting of the National Industrial Committee on Textile (Private Sector). The Standing Expert Committee met at Indore on the 6th July, 1976 and heard the representatives of the workers' Unions and also the Director of the Company. The Committee met again on 5th August, 1976 at New Delhi when the Director of the Mill explained that the management had made its own arrangement in regard to the financial requirements for the day to day running of the mill as also for undertaking immediate modernisations and that the company was not contemplating any closure, retrenchment or lay-off.

A copy of the conclusions of the meeting of the Expert Committee held on August 5, 1976 is laid on the Table of the House. [Placed in Library. See No. LT-11237/76].

#### Radar to check speed of Motorists

1616. SHRI BIBHUTI MISHRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have installed Radar in Delhi, Calcutta, Bombay and Patna to check the speed of motorists; and

(b) if so, how far it has proved effective?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) and (b). The Governments of Bihar and West Bengal have intimated that no radar has been installed in the cities of Patna and Calcutta.

The Delhi Administration have installed three Radars in the Capital to check the speed of motorists; with the help of this equipment, it has been possible to organise more checking on the speed of vehicles which would help control the tendency to their speeding.